HIGH COURT OF JHARKHAND, RANCHI

NOTICE

'(Regarding submission of applications for Designation of Senior Advocate)

The Court has been pleased to extend the last date of applying for Designation of Senior Advocates till 19th January, 2026. As such, Advocates are requested to furnish particulars in the Proforma prescribed under Rule 5(1)(a) of the 2025 Rules, as Form no.1, on or before 19.01.2026, by 5.00 P.M, in the office of the Chief Justice Secretariat till 5.00 P.M.

BY ORDER OF THE COURT

Sd/-

Dated: 23.12.2025

Memo No.- 1102/C.J Secretariat

Satya Prakash Sinha (Registrar General)